

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
SOUTH ZONE, CHENNAI**

**APPLICATION NO 237 of 2017**

Applicant : Manakunnam Village, Padashekara  
Samrakshana Samithy Registration No, 429/09

Vs

Respondents : Thripunithura Municipality & 15 Others

**VOLUME-2**

Index

SL No	Description	Pages
1	<b>Annexure R2(a)</b> – Copy of Letter from Thripunithura Municipality detailing the Waste Management System	1-2
2	<b>Annexure R2(b)</b> – Copy of letter dated 16.10.2020 to Thripunithura Municipality	3
3	<b>Annexure R2(c)</b> – Copy of letter dated 16.10.2020 to Udayamperoor Panchayth	4
4	<b>Annexure R2(d)</b> – Copy of letter dated 16.10.2020 to local Bodies direction to comply with the instruction of the Board.	5-6
5	<b>Annexure R2(e)</b> – Copy of letter dated 16.10.2020 to Local Bodies direction to comply with the instruction of the Board.	7-8

Dated this the 27<sup>th</sup> day of October 2020

**Rama Smrithi**, Advocate  
Additional Standing Counsel for the 2<sup>nd</sup> Respondent

“ഭരണ ഭാഷ - മാതൃഭാഷ”

**തൃപ്പൂണിത്തുറ**



**നഗരസഭ**

ഫോൺ : 0484 2780318

ഫാക്സ് : 0484 2781033

ഇ-മെയിൽ : [musectripunithura@gmail.com](mailto:musectripunithura@gmail.com)

വെബ് സൈറ്റ് : [www.thrippunithuramunicipality.in](http://www.thrippunithuramunicipality.in)

ഫയൽ നമ്പർ: PH-

തീയതി: 22/10/2020

പ്രേഷകൻ:

മുനിസിപ്പൽ സെക്രട്ടറി  
തൃപ്പൂണിത്തുറ നഗരസഭ

സ്വീകർത്താവ്:

The Chairman,  
Kerala State Pollution Control Board,  
Pattom.P.O, Thiruvananthapuram.  
Pin-695004.

സർ,

വിഷയം:-തൃപ്പൂണിത്തുറ നഗരസഭ - ആരോഗ്യവിഭാഗം- മാലിന്യ നിർമ്മാർജ്ജനം -സംബന്ധിച്ച്.

തൃപ്പൂണിത്തുറ നഗരസഭ പരിധിയിൽ പ്രതിദിനം 4 ടൺ ജൈവമാലിന്യവും, 1.50 ടൺ അജൈവ മാലിന്യവും ഉൽപ്പാദിപ്പിക്കപ്പെടുകയും, ജൈവ മാലിന്യങ്ങൾ കൊച്ചി നഗരസഭയുടെ ഉടമസ്ഥതയിലുള്ള ബ്രഹ്മപുരം പ്ലാന്റിലും, അജൈവ മാലിന്യം എക്കോ ഗ്രീൻ കേരള ലിമിറ്റഡ് എന്ന സ്ഥാപനത്തിലുമാണ് സംസ്കരിച്ച് വരുന്നത്.

കൂടാതെ വീടുകളിലുണ്ടാകുന്ന ജൈവ മാലിന്യങ്ങൾ ഉറവിടത്തിൽ തന്നെ സംസ്കരിക്കുന്നതിനായി 3410 ബയോഗ്യാസ് പ്ലാന്റുകളും, 2210 ബക്കറ്റ് കമ്പോസ്റ്റുകളും, 1200 ബയോബിന്നുകളും സബ്സിഡിയായി നഗരസഭ നൽകിയിട്ടുണ്ട്. കൂടാതെ വിവിധങ്ങളായ മാലിന്യ സംസ്കരണ പദ്ധതികളും നടപ്പിലാക്കി വരുന്നുണ്ട്. മാലിന്യ സംസ്കരണം നഗരസഭയിൽ 87% തോളം കാര്യക്ഷമമായി നടന്ന് വരുന്നുണ്ട്.

വിശ്വസ്തതയോടെ,

(ഒപ്പ്)

മുനിസിപ്പൽ സെക്രട്ടറി  
തൃപ്പൂണിത്തുറ നഗരസഭ

**TRANSLATION OF ANNEXURE R2(a)**

From,

22.10.2020

The Municipal Secretary  
Thripunithura Municipality

To,

The Chairman  
Kerala State Pollution Control Board  
Pattom P O, Thiruvananthapuram  
Pin: 695004

Sir,

Sub: Thripunithura Municipality –Health Department-Solid  
Waste Disposal-reg

About 4T of biodegradable waste and 1.5T of non biodegradable waste is being generated in the municipality, degradable waste is treated in the Brahamapuram treatment plant owned by Kochi Corporation and non biodegradable waste is disposed through Eco Clean Kerala Limited.

Apart from this, for treating the bio degradable waste, 3410 biogas plants, 2210 bucket compost system and 1200 bio bins at subsidy rate were distributed to households. In the municipality about 87% of waste generated is being collected by door to door collection system.

Signed

Municipal Secretary  
Thripunithura Municipality